NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 121(ND)16 CA. NO.

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. SRS Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

S.NO	D. NAN	ME DESIG	NATION	REPRESENTA	ATION	SIGNATURE
10	Ms. A	ishwanja Mishra (Adv	Pelion	la	Allisha
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7.	ESHA	PRASAN		Deposition		

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ORDER

Ld. Counsels pray for an adjournment to place on record a fresh proposal. The delay is attribute to the AGM being held by the company.

2. Re-notify this case on 06.10.2016.

(Ina Malhotra) Member Judicial